

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE 5th March 1993

NOTIFICATION
(INCOME-TAX)

S.O.No. In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Friends Missionary Prayer Band, Madras" for the purpose of the said sub-clause for the assessment years 1989-90 to 1991-92 subject to the following conditions, namely:-

- (i) the assessee will apply its income, or accumulate for application, wholly and exclusively to the objects for which it is established;
- (ii) the assessee will not invest or deposit its funds (other than voluntary contributions received and maintained in the form of jewellery, furniture etc.) for any period during the previous years relevant to the assessment years mentioned above otherwise than in any one or more of the forms or modes specified in sub-section (5) of Section 11;
- (iii) this notification will not apply in relation to any income being profits and gains of business, unless the business is incidental to the attainment of the objectives of the assessee and separate books of accounts are maintained in respect of such business.

Notification No. 9234

(F.No.197/56/93-ITA-I)

Shard

(SHARAT CHANDRA)

UNDER SECRETARY TO THE GOVT. OF INDIA.

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

- 2 -

NOTE : - Principal rules were published under Notification No.S.O.969 dated 26.3.1962 and subsequently amended by S.O.No.2029 dated 30.6.1962, 2565 dated 9.8.1962, 2508 dated 30.8.1963, 511 dated 4.2.1964, 2567 dated 27.7.1964, 3660 dated 13.10.1964, 169 dated 4.1.1965, 591 dated 15.2.1965, 860 dated 8.3.1965, 1086 dated 30.3.1965, 1886 dated 10.6.1965, 2153 dated 2.7.1965, 2704 dated 27.8.1965, 189 dated 13.1.1966, 2451 dated 10.8.1966, 598 dated 13.2.1967, 846 dated 10.3.1967, 1949 dated 28.5.1967, 2460 dated 22.7.1967, 3218 dated 6.9.1967, 4588 dated 21.12.1967, 813 dated 29.2.1968, 1112 dated 18.3.1968, 1856 dated 22.5.1968, 2751 dated 2.8.1968, 2883 dated 24.8.1968, 3494 dated 25.9.1968, 624 dated 14.2.1969, 625 dated 14.2.1969, 2000 dated 23.5.1969, 2005 dated 24.5.1969, 4427 dated 29.10.1969, 5056 dated 29.12.1969, 152 dated 9.1.1970, 719 dated 23.2.1970, 3898 dated 14.10.1970, 3769 dated 18.11.1970, 4001 dated 16.12.1970, 1917 dated 20.2.1971, 1997 dated 11.5.1971, 2168 dated 28.5.1971, 2272 dated 31.5.1971, 5595 dated 30.12.1971, 175(E) dated 6.3.1972, 436(E) dated 21.6.1972, 573(E) dated 1.9.1972, 708(E) dated 15.11.1972, 159(E) dated 20.3.1973, 160(E) dated 20.3.1973, 369(E) dated 2.7.1973, 128(E) dated 28.2.1974, 291(E) dated 14.5.1974, 567(E) dated 21.9.1974, 615(E) dated 17.10.1974, 627(E) dated 2.11.1974, 725(E) dated 19.12.1974, 25(E) dated 10.1.1975, 295(E) dated 1.7.1975, 534(E) dated 24.9.1975, 543(E) dated 26.9.1975, 710(E) dated 18.12.1975, 134(E) dated 23.2.1976, 197(E) dated 15.3.1976, 266(E) dated 31.3.1976, 275(E) dated 1.4.1976, 420(E) dated 19.6.1976, 615(E) dated 16.9.1976, 842(E) dated 30.12.1976, 18(E) dated 12.1.1977, 23(E) dated 18.1.1977, 210(E) dated 5.3.1977, 640(E) dated 27.8.1977, 665(E) dated 9.9.1977, 677(E) dated 22.9.1977, 720(E) dated 14.10.1977, 730(E) dated 18.10.1977, 827(E) dated 8.12.1977, 24(E) dated 18.1.1978, 178(E) dated 17.3.1978, 222(E) dated 31.3.1978, 351(E) dated 24.5.1978, 355(E) dated 25.5.1978, 362(E) dated 29.5.1978, 433(E) dated 7.7.1978, 464(E) dated 24.7.1978, 725(E) dated 23.12.1978, 58(E) dated 30.1.1979, 146(E) dated 20.3.1979, 324(E) dated 30.5.1979, 416(E) dated 21.7.1979, 607(E) dated 29.10.1979, 608(E) dated 29.10.1979, 609(E) dated 29.10.1979, 641(E) dated 6.11.1979, 40(E) dated 19.1.1980, 351(E) dated 26.5.1980, 396(E) dated 12.6.1980, 434(E) dated 18.6.1980, 562(E) dated 24.7.1980, 695(E) dated 29.8.1980, 832(E) dated 1.10.1980, 864(E) dated 17.11.1980, 931(E) dated

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1.12.1980, 46(E) dated 22.1.1981, 47(E) dated 22.1.1981,
 118(E) dated 20.2.1981, 139(E) dated 28.2.1981, 396(E) dated
 30.5.1981, 452(E) dated 19.6.1981, 558(E) dated 14.7.1981,
 618(E) dated 1.8.1981, 824(E) dated 21.11.1981, 104(E) dated
 27.2.1982, 268(E) dated 12.4.1982, 365(E) dated 27.5.1982,
 372(E) dated 29.5.1982, 433(E) dated 21.6.1982, 448(E) dated
 26.6.1982, 472(E) dated 2.7.1982, 546(E) dated 31.7.1982,
 128(E) dated 21.2.1983, 131(E) dated 23.2.1983, 146(E) dated
 26.2.1983, 151(E) dated 18.2.1983, 152(E) dated 28.2.1983,
 274(E) dated 31.3.1983, 388(E) dated 2.6.1983, 600(E) dated
 19.8.1983, 789(E) dated 1.11.1983, 825(E) dated 18.11.1983,
 34(E) dated 21.1.1984, 527(E) dated 24.7.1984, 757(E) dated
 1.10.1984, 824(E) dated 7.11.1984, 952(E) dated 21.12.1984,
 65(E) dated 31.1.1985, 91(E) dated 4.2.1985, 205(E) dated
 19.3.1985, 529(E) dated 17.7.1985, 568(E) dated 31.7.1985,
 602(E) dated 12.8.1985, 901(E) dated 18.12.1985, 937(E) dated
 31.12.1985, 1(E) dated 3.1.1986, 147(E) dated 31.3.1986,
 148(E) dated 31.3.1986, 412(E) dated 9.7.1986, 413(E) dated
 9.7.1986, 654(E) dated 4.9.1986, 655(E) dated 4.9.1986, 659(E)
 dated 5.9.1986, 702(E) dated 1.10.1986, 846(E) dated
 19.11.1986, 847(E) dated 19.11.1986, 896(E) dated 3.12.1986,
 912(E) dated 12.12.1986, 4(E) dated 2.1.1987, 166(E) dated
 9.3.1987, 276(E) dated 1.4.1987, 684(E) dated 8.7.1987, 769(E)
 dated 12.8.1987, 781(E) dated 17.8.1987, 894(E) dated
 8.10.1987, 963(E) dated 29.10.1987, 1136(E) dated 30.12.1987,
 125(E) dated 21.1.1988, 534(E) dated 31.5.1988, 557(E) dated
 9.6.1988, 558(E) dated 9.6.1988, 585(E) dated 14.6.1988,
 690(E) dated 12.7.1988, 762(E) dated 17.8.1988, 919(E) dated
 5.10.1988, 936(E) dated 10.10.1988, 937(E) dated 10.10.1988,
 1108(E) dated 28.11.1988, 239(E) dated 29.3.1989, 289(E) dated
 20.4.1989, 315(E) dated 1.5.1989, 355(E) dated 12.5.1989,
 361(E) dated 18.5.1989, 362(E) dated 18.5.1989, 533(E) dated
 7.7.1989, 669(E) dated 23.8.1989, 675(E) dated 28.8.1989,
 719(E) dated 13.9.1989, 975(E) dated 30.11.1989, 37(E) dated
 11.1.1990, 121(E) dated 6.2.1990, 149(E) dated 19.2.1990,
 164(E) dated 21.2.1990, 203(E) dated 8.3.1990, 226(E) dated
 15.3.1990, GSR 141(E) dated 16.3.1990, 269(E) dated
 29.3.1990, 319(E) dated 11.4.1990, 325(E) dated 12.4.1990,
 354(E) dated 26.4.1990, 466(E) dated 8.6.1990, 648(E) dated
 23.8.1990, 878(E) dated 20.11.1990, 879(E) dated 21.11.1990,
 959(E) dated 26.12.1990, 9(E) dated 7.1.1991, 16(E) dated
 11.1.1991, 58(E) dated 31.1.1991, 90(E) dated 13.2.1991,
 127(E) dated 25.2.1991, 148(E) dated 28.2.1991, 220(E) dated

26.3.1991, 236(E) dated 2.4.1991, 258(E) dated 12.4.1991,
340(E) dated 16.5.1991, 467(E) dated 24.7.1991, 652(E) dated
27.9.1991, 782(E) dated 15.11.1991, 4(E) dated 2.1.1992, 33(E)
dated 14.1.1992, 80(E) 27.1.1992, 135(E) dated 13.2.1992,
194(E) dated 9.3.1992; GSR 338(E) dated 23.3.1992, GSR
371(E) dated 27.3.1992, 254(E) dated 1.4.1992, 302(E) dated
28.4.1992, 357(E) dated 25.5.1992, 385(E) dated 29.5.1992,
386(E) dated 29.5.1992, 492(E) dated 2.7.1992, 529(E) dated
17.7.1992, 625(E) dated 18.8.1992, 697(E) dated 21.9.1992,
729(E) dated 30.9.1992, 758(E) dated 7.10.1992, 922(E) dated
23.12.1992 . 27(E) dated 5.1.1993, 123(E) dated 24.2.1993
and 136(E) dated 26.2.1993.

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